

proposal, the Commission has advised the State Government that the conditions prescribed in the rules framed under Section 12-A of the UGC Act have to be fulfilled by the State Government and the Act under which the university has been established should be amended in several respects to make provisions for the governance of the university on the lines recommended by the Gajendragadkar Committee.

(c) and (d). The Commission has not suggested any rigid composition for the Senate and Syndicate of Universities. However the Gajendragadkar Committee had made detailed recommendations regarding the composition of both these bodies indicating the extent of representation to be provided for various interests, the manner of providing for such representation and also the powers and functions to be provided for these bodies.

Student Agitation in Vishva Bharati University

4555. SHRI BRAJA MOHAN MOHANTY : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether Government are aware of the student agitation going on in Vishva Bharati University against the admission policy, for post-graduate students, adopted by the University authorities ;

(b) if so, the reaction of Government ; and

(c) whether any steps have been taken to reconcile the differences and to bring order to University ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) to (c). The criteria for admission to various courses in Vishva Bharati during 1984-85 were finalised and notified in April, 1984. According to these criteria, admission to several Bhavanas were to be made on the basis of an entrance test open to candidates from all over the country. A section of students insisted that all the internal candidates

should be assured of admission. In order to press this demand, the students resorted to agitation and gherao. They compelled the University to cancel the entrance test for admission to Kala Bhavana which was scheduled for July 9, 1984. Following these incidents, the University decided to remain closed till 25th September, 1984, unless the agitation was withdrawn. Subsequently, on an assurance given by the University that meritorious students of Kala Bhavana would get due consideration in the matter of admission to the post-graduate courses, the students called off the agitation on July 14, 1984, and the University is now functioning normally.

नागदा में सर्वोदय एक्सप्रेस को रोके जाने की व्यवस्था

4556. श्री सत्यनारायण जटिया : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) सर्वोदय एक्सप्रेस में उज्जैन के लिए कितना कोटा आरक्षित किया गया है ;

(ख) क्या सरकार का विचार नागदा में सर्वोदय एक्सप्रेस को रोकने की व्यवस्था करने का है ; और

(ग) यदि नहीं, तो तत्सम्बन्धी कारण क्या हैं ?

रेल मंत्री (श्री ए०बी०ए०गनी खान चौधरी) :

(क) उज्जैन रेलवे स्टेशन को 181 डाउन अहमदाबाद—नई दिल्ली सर्वोदय एक्सप्रेस में दूसरे दर्जे की 14 शायिकाओं का आरक्षण कोटा दिया गया है।

(ख) जी, नहीं।

(ग) चूंकि यह लम्बी दूरी की एक फास्ट गाड़ी है, इसलिए ठहराव देने के कारण गाड़ी का चालन-समय बढ़ जायेगा, जिससे लम्बी दूरी के यात्रियों को असुविधा होगी।

बाली और बेसुरी के छात्रों के विरुद्ध अदालती मामले वापस लेना

4557. श्री मूल चन्द डागा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :